

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 05/07/2022 To 05/07/2022

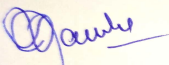
Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	05-04-2022	Interlocutory Application (I.B.C)	710102026182022	COMPANY PETITION IB (IBC)/934(PB)2018	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	05-07-2022	Volume -1 missed need to sign every pages on application Pg- 56 to 59 missed	Sigma
2	17-05-2022	Interlocutory Application (I.B.C)	710102038932022	COMPANY PETITION IB (IBC)/547(PB)2018	ANIL KOHLI VS ROHIT SEHGAL	Sec 60(5)	05-07-2022	Pg-169,171,172,224, not clear page	ABHISHEK
3	24-05-2022	Interlocutory Application (I.B.C)	710102041202022	COMPANY PETITION IB (IBC)/509(PB)2021	STATE BANK OF INDIA VS JAYA SINGH	Application under any other provisions- IBC	05-07-2022	PAGINATION MISSING IN AFFIDAVIT	AMRENDRA
4	31-05-2022	Interlocutory Application (I.B.C)	710102044512022	COMPANY PETITION IB (IBC)/497(ND)2021	BHAVIKA BHATIA VS M/S RISE PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	05-07-2022	technically wrong section	RAVINDER SINGH
5	04-06-2022	Interlocutory Application (I.B.C)	710102046142022	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS MR. SHISH PAL SINGH	Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	05-07-2022	section wrong please choose Application under any other provisions- IBC for	Mani Gupta
6	24-06-2022	Interlocutory Application (I.B.C)	710102050152022	COMPANY PETITION IB (IBC)/2581(ND)2019	AMAR GOPAL GAMBHIR VS UM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	05-07-2022	Pg-31 not clear	AMAR GOPAL GAMBHIR
7	24-06-2022	Restoration Application (IBC)	710102050172022		BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.	Rule 11 of NCLT, 2016	05-07-2022	court fee and welfare missed in vakalatnama please merge vakalatnama in application please delete extra pdf main case not link section wrong in pdf Pg- 45,46,47,49,50,54,56,6	Vivek A.Vashi
8	27-06-2022	Interlocutory Application (I.B.C)	710102050522022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS GO AIRLINES (INDIA) LTD.	Application under any other provisions- IBC	05-07-2022	Pg- 17 in hindi	Nilotpal Shyam
9	29-06-2022	Company Application(Companies Act)	710102050952022	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	PRIYANKAMADNANI VS PRIYANKAMADNANI	Sec. 242(4)	05-07-2022	memo party missed in index and in	Anisha Mathur
10	27-06-2022	Interlocutory Application (I.B.C)	710102050362022	COMPANY PETITION IB (IBC)/876(ND)2020	MAQSOOD ALAM VS AYYGARI VISWANDHA SARMA CIRP	Application under any other provisions- IBC,Sec 60(5)	05-07-2022	affidavit back date No. 49-68, 135-138 Page Not Clear	RASHI JAIN
11	02-07-2022	Interlocutory Application (I.B.C)	710102051762022	COMPANY PETITION IB (IBC)/323(ND)2019	BSES RAJDHANI POWER LIMITED VS VIKRAM BAJAJ	Rule 11 of NCLT, 2016	05-07-2022	wrong section and case type wrong, (need to file IA) etc	Rishab Raj Jain
12	02-07-2022	Interlocutory Application (I.B.C)	710102051882022		MR. NARESH BASIA VS VIKRAM BAJAJ	Rule 11 of NCLT, 2016	05-07-2022	main case not link with application and memo party missing and court fee 1 rs.	Sushant singh
13	04-07-2022	Interlocutory Application (I.B.C)	710102052052022	COMPANY PETITION IB (IBC)/361(ND)2021	RAJESH CILLALE VS VIKRAM BAJAJ	Application under any other provisions- IBC	05-07-2022	22-23 not clear page	MARRIPATI MAHARSHI VISWARAJ
14	04-07-2022	Interlocutory Application (I.B.C)	710102052102022	COMPANY PETITION IB (IBC)/2057(ND)2019	AKASH SHINGHAL VS VIKRAM BAJAJ	Application under any other provisions- IBC	05-07-2022	42-48 not clear page	AKASH

15	04-07-2022	Interlocutory Application (I.B.C)	710102052312022	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH SHINGHAL VS SUSHIL KUMAR SINGH	Sec 66(1)	05-07-2022	section wrong	AKASH
16	30-05-2022	Interlocutory Application (I.B.C)	710102043942022	COMPANY PETITION IB (IBC)/731(PB)2018	RD ENGINEERS(INDIA) PVT. LTD. VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	05-07-2022	Index, Memo of Parties, Application not signed.	Dhruv
17	04-07-2022	Interlocutory Application (I.B.C)	710102052252022	COMPANY PETITION IB (IBC)/2552(ND)2019	PRIYANKA MITRA VS VINEET AGGARWAL	Sec 60(5)	05-07-2022	107,110, not clear page and court fee 1 rs missing in	Dhrubajit Saikia
18	04-07-2022	Interlocutory Application (I.B.C)	710102052262022	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	05-07-2022	sign missing in application page	MAREESH
19	04-07-2022	Interlocutory Application (I.B.C)	710102052222022	COMPANY PETITION IB (IBC)/190(PB)2017	RAJESWARI GLASSWARES LLP VS RAJIV CHAKRABORTY RESOLUTION PROFESSIONAL OF M/S ERA INFRA ENGINEERING LTD.	Sec 60(5)	05-07-2022	sign missing in application page	LAKSHMAN
20	04-07-2022	Interlocutory Application (I.B.C)	710102052242022	COMPANY PETITION IB (IBC)/294(ND)2022	PRIYA BISHNOI & ORS. VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-07-2022	memo party missing and section not mention in index	Swapnil Gupta
21	04-07-2022	Interlocutory Application (I.B.C)	710102052272022	COMPANY PETITION IB (IBC)/294(ND)2022	PRIYA BISHNOI & ORS. VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-07-2022	memo party missing and technical section wrong and section not mention in index	Swapnil Gupta
22	04-07-2022	Interlocutory Application (I.B.C)	710102052082022	COMPANY PETITION IB (IBC)/1221(ND)2018	EKDANT WELFARE SOCIETY VS ANJU AGARWAL	Sec 60(5)	05-07-2022	ib not mention in main case and 72-75,82-83,88-93 not clear	Rahul Sharma
23	03-07-2022	Interlocutory Application (I.B.C)	710102052032022	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS ANJU AGARWAL	Regulation 44(2), Liquidation process Regulation, 2016	05-07-2022	section wrong and welfare missing	PULKIT GOYAL
24	04-07-2022	Interlocutory Application (I.B.C)	710102052172022	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAKESH BHATNAGAR	Rule 11 of NCLT, 2016	05-07-2022	section wrong	Akshaya Agarwal
25	04-07-2022	Interlocutory Application (I.B.C)	710102052182022		SUNITA BHATIA VS EARTH ICONIC INFRASTRUCTURE (P) LTD	Application under any other provisions- IBC	05-07-2022	main case not link with application and section not mention in index and merge into one pdf	Amarish Chandra Tiwari
26	04-07-2022	Interlocutory Application (I.B.C)	710102052442022	COMPANY PETITION IB (IBC)/84(ND)2022	PHOENIX ARC PRIVATE LIMITED VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	05-07-2022	wrong document	Manmeet
27	04-07-2022	Interlocutory Application (I.B.C)	710102052282022	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	05-07-2022	section wrong and sign missing in application page and 16-28,35-129,141-142,146,152-153, not	MAREESH
28	27-05-2022	Company Petition IB (IBC)	710102042432022		STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Section 95(1)	05-07-2022	affidavit back dated, page:45-49, not clear, double page numbering on every pages of annexures, etc, contact to registry	ARV CHAMBERS LAW
29	28-05-2022	Company Petition IB (IBC)	710102043122022		STATE BANK OF INDIA VS RISHI GUPTA	Section 95(1)	05-07-2022	Vol 1 index missed, Page no. 24, 29, Blank page, Page No. 48, 55 missed, Page No. 49 to 70, 79 to 96, 111 to 167, 214 to 225, 356 to 367, 426 to 437, 484 to 503, 553 to 582, True Copy and Sign missed, Page No. 54, 256 Double Pagenation, Not Clear Page No. 253 to 284, 290, 295, 360 to 366, Vakalatnama Welfare Fee 25rs and Court	MITAL AND MITAL

30	28-05-2022	Company Petition IB (IBC)	710102043172022		STATE BANK OF INDIA VS R.C. GUPTA	Section 95(1)	05-07-2022	"After Page NO. 14, 16, 18, 20, 22, 24, Blank Page, Page No. 58 missed, All Annexure Pages True Copy and sign missed, Not Clear Page no. 256, 258 to 287, 293, 363, 364, 366, 367, 369, 408, After page no. 258 Double pagination, Vakalatnama Welfare fee 25rs and Court Fee 3rs missed, Proof of	MITAL AND MITAL
31	28-05-2022	Company Petition IB (IBC)	710102043262022		STATE BANK OF INDIA VS RAKESH GUPTA	Section 95(1)	05-07-2022	"Vol 1 Index misseed, After page No. 43 Double Pagenation, Page No. 46 to 49, 52 to 68, 77 to 84, 88 to 94, 98 to 109 to 165, 213 to 228, 299, 305 to 314, 355 to 366, 425 to 436, 483 to 502, 552 to 581, True Copy and sign missed, Page No. 195 missed, Not Clear Page No. 252 to 283, 294, 300, 359 to 360, 362, 363, 365, Vakalatnama Welfare	MITAL AND MITAL
32	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU MAGANTI	Section 95(1)	05-07-2022	PLEASE CHCEK PAGINATION	Sougat Sinha
33	04-06-2022	Company Petition IB (IBC)	710102046002022		ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	05-07-2022	Not Clear Page No. 1400-1405, 1406- 1416, 1417-1419 to 1421-423, not clear, etc	RAGHAV CHADHA
34	08-06-2022	Company Petition IB (IBC)	710102046992022		STATE BANK OF INDIA VS PREM CHAND GARG	Section 95(1)	05-07-2022	page: 812-835, not clear, etc	MITAL AND MITAL
35	08-06-2022	Company Petition IB (IBC)	710102047132022		INTEC CAPITAL LIMITED VS SUKRUTI DUGGAL	Section 95(1)	05-07-2022	Not Clear Page No. 88 to 95, 160, 215, 222, 322 After Page no. 224 Double Pagination, Page No. 187 to 326	INTEC CAPITAL LIMITED
36	15-06-2022	Company Petition IB (IBC)	710102048462022		HOMEBELL SOFTWARE INDIA PRIVATE LIMITED VS SUKRUTI DUGGAL	IBC Section 59	05-07-2022	15-19,25-33,35-36,38-53,56-59,62-66,76-78,96-120,125,129-130,138-141,143,151-153, not clear page (new volume 1 missed)	Ashish
37	17-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102048832022		K.K. EQUITY LIMITED VS SUKRUTI DUGGAL	Sec. 230-232, Sec 234	05-07-2022	NCLT name missed on top of cover page vol 2, council detail missed in index,list of dates & events missed,pgs not clear 59 to 65,90,246 serial no not clear in annexures and wrong pagination after pg no 158, make separate index in 2nd volume,pg no 162,166,178 missed,notary date missed in power of attorney,NCLT form 12 missed,Transferee company MoA & AoA missed, and company	GARIMA AHUJA
38	16-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102048652022		SCANBEE TECHNOLOGIES PARIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED	Sec. 230-232 - Second Motion	05-07-2022	E stamp no notraize of supporting affidavit, make separate index of 2nd volume	Srinivas Kotni

39	24-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102050222022		SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	05-07-2022	account treatment certificate missed, kindly annex vakalatnama with main petition and	Amitabh
40	29-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102050922022		ABACUS EXIM PRIVATE LIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sub-section (I) of section 230	05-07-2022	Pgs not clear 313,327 to 343,873	Vaish Associates
41	29-06-2022	Company Petition IB (IBC)	710102051012022		SHIV SHAKTI INTERNATIONAL PRIVATE LIMITED VS P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	list of dates and events missed, multiple document uploaded (delete old document and upload only petition and proof	VIJAY
42	28-06-2022	Company Petition IB (IBC)	710102050582022		INDIAN BANK VS PREM ADIP RISHI	Section 95(1)	05-07-2022	Not Clear Page No. 41, 66, not clear, etc	Amod
43	30-06-2022	Company Petition IB (IBC)	710102051262022		M/S SAMYAK BUILDWELL VS KELTECH INFRASTRUCTURE LIMITED	IBC Under Sec 9	05-07-2022	all affidavit back dated, true copy sign missed on every pages of annexures, estam notary missed, 3rs court fee missed,	rit arora
44	29-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102050972022		JALSA CLOTHINGLINE LIMITED VS OM DRISHIAN INTERNATIONAL LIMITED	Sub-section (I) of section 230	05-07-2022	Pgs not clear 115 to 136,562, pg no 719 missed,	VIJAY
45	30-06-2022	Company Petition IB (IBC)	710102051162022		AKSHAY KUMAR BHATIA VS CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	double pages numbering on	Hemant Shah
46	30-06-2022	Company Petition IB (IBC)	710102051242022		HARDEEP SINGH VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	05-07-2022	supporting affidavit missed, proof of service missed, 25rs advocate welfare	Nithin
47	04-07-2022	Intervention Petition (IBC)	710102052132022		NUVISION (DELHI) PRIVATE LIMITED VS FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	Application under any other provisions- IBC	05-07-2022	memo of parties, brief of synopsis and list of dates and events missed, vakalatnama not clear, 25rs advocate welfare and 3rs court fee missed,	EKTA CHOUDHARY
48	04-07-2022		0710102009062022/1	COMPANY PETITION (COMPANIES ACT)/53(ND)2022	ANIRUDH KUMAR Vs. HYDRAULICS AND PNEUMATICS INDIA LLP	41-43 of LLP act, 2008	05-07-2022	Written Submission Filed Separately and Vakalatnama Filed Separately	
49	04-07-2022		0710102010502021/1	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	05-07-2022	Wrong Filing Need to IA	
50	04-07-2022		0710102010502021/5	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	05-07-2022	Incomplete Documents	
51	04-07-2022		0710102016152022/3	COMPANY PETITION IB (IBC)/177(ND)2022	HARVANS CHAWLA Vs. PUNJAB NATIONAL BANK	Section 94(1)	05-07-2022	Affidavit Missing	
52	04-07-2022		0710102018142020/7	COMPANY PETITION IB (IBC)/530(ND)2020	QUIPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	Index Missing and Case No. Case Title Missing	
53	04-07-2022		0710102021682020/5	COMPANY PETITION IB (IBC)/745(PB)2020	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD	IBC under Sec 7	05-07-2022	Wrong Filing Need to IA	
54	04-07-2022		0710102034272021/11	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	Page No. 60 Page Not Clear	
55	04-07-2022		0710102036432022/1	INTERLOCUTORY APPLICATION (I.B.C)/2311(PB)2022	AANVEE SECURITIES PVT LTD. Vs. NARENDRA KUMAR SHARMA	Sec 60(5)	05-07-2022	Page No. 50 Not Clear	
56	04-07-2022		0710102040282022/6	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	05-07-2022	Page No- 51, 90, 92-93, 127, 131, 165, 167, 176-183, 254 Page Not Clear	
57	04-07-2022		0710102044942021/2	COMPANY PETITION IB (IBC)/499(ND)2021	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	Index Missing, case No. and Case Title Missing and Notary Stamp Missing on E-	

58	04-07-2022		0710102045532021/3	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS Vs. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	IBC under Sec 7	05-07-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
59	04-07-2022		0710102047362022/4	INTERLOCUTORY APPLICATION (I.B.C)/2846(PB)2022	PRIYANKA AGGARWAL Vs. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	05-07-2022	Affidavit is Back Date	
60	04-07-2022		0710102047372022/4	INTERLOCUTORY APPLICATION (I.B.C)/2867(PB)2022	VIVEK GARG Vs. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	05-07-2022	Affidavit is Back Date	
61	04-07-2022		0710102047432022/4	INTERLOCUTORY APPLICATION (I.B.C)/2882(PB)2022	MUKTA GOYAL AND ANNU CHNAD MITTAL Vs. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	05-07-2022	Affidavit is Back Date	
62	04-07-2022		0710102055102021/5	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	05-07-2022	Incomplete Documents	
63	04-07-2022		0710102060712020/15	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	05-07-2022	10 Rs. Welfare Fund Fess Missing in Vakalatnama	
64	04-07-2022		0710102064722021/2	INTERLOCUTORY APPLICATION (I.B.C)/4290(ND)2021	DEVENDRA SINGH Vs. SIDHARTH CHAUHAN	Sec 25(j)	05-07-2022	Page No. 14-17 Page Not Clear	
65	04-07-2022		0710102076942019/13	COMPANY PETITION IB (IBC)/946(ND)2019	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	05-07-2022	Page No. 20-38, 178, 180 Page Not Clear	
66	04-07-2022		0710102079532020/3	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020	CHANDRA PRAKASH Vs. ANKIT AGGARWAL	Sec 66(1)	05-07-2022	Volume - 2 Index Missing Volume - 3 Some Pages Missing and Index Wrong in Volume 3 and Page	
67	04-07-2022		0710102084782020/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/99(PB)2020	MV IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	05-07-2022	E-Stamp paper Missing	
68	04-07-2022		0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK Vs. IREO PRIVATE LIMITED	Sec. 213	05-07-2022	Wrong Filing Need to IA	
69	04-07-2022		0710102101922020/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	Sec. 230-232, Sec 234	05-07-2022	Page No- 9-31 True Copy Sign Missing	
70	04-07-2022		0710102115832020/2	COMPANY PETITION (COMPANIES ACT)/192(PB)2020	ASHOK KUMAR SINGLA Vs. RANGILA MERCHANTS PVT. LTD.	Sec. 241(1),Sec. 242(4)	05-07-2022	Page No. 76, 88, 90 Page Not Clear	
71	04-07-2022		0710102170882019/5	COMPANY PETITION IB (IBC)/46(ND)2020	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD	IBC Under Sec 9	05-07-2022	Page NO.16-73 True Copy Sign Missing	


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